

**IN THE INCOME TAX APPELLATE TRIBUNAL
JODHPUR BENCH, JODHPUR**

**BEFORE SHRI B. R. BASKARAN, ACCOUNTANT MEMBER
AND
SHRI SANDEEP GOSAIN, JUDICIAL MEMBER**

ITA No. 157 TO 159/Jodh/2016
(ASSESSMENT YEAR-2009-10 TO 2011-12)

Shri Dharam Chand Ranka Ranka Gali, Old Lane Gangasahar, Bikaner	Vs	The Pr. CIT Bikaner
(Appellant)		(Respondent)
PAN NO. ADKPR 2244 Q		

Assessee By	None
Revenue By	Smt. Alka Rajvanshi Jain, CIT-DR
Date of hearing	3/11/2022
Date of Pronouncement	/11/2022

ORDER

PER: SANDEEP GOSAIN, JM

The assessee has filed above mentioned appeals against three different orders of the ld. Pr.CIT, Bikaner dated 16-02-2016 for the assessment years 2009-10 to 2011-12 in the matter of Section 263 of the Act.

2.1 During the course of hearing, the ld. AR of the assessee vide letter dated 2-10-2022 has prayed for withdrawal of the appeals for which ld. DR has no objection. Hence, we allow to withdraw the appeals.

3. In the result, the appeals of the assessee are dismissed as withdrawn as pronounced in the open Court on -11-2022.

(B. R. BASKARAN)
ACCOUNTANT MEMBER

(SANDEEP GOSAIN)
JUDICIAL MEMBER

Dated : /11/2022

**Mishra*

Copy to:

1. The Appellant
2. The Respondent
3. The CIT
4. The CIT(A)
5. The DR
6. Guard File

Assistant Registrar
Jodhpur Bench